

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-204(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

**NAME OF THE COMPANY: M/s. Globe Express Services (Overseas Group) Ltd. & Anr. M/s.
MM Cargo Container Line Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: U/s 8 & 9 of Insolvency and Bankruptcy Code, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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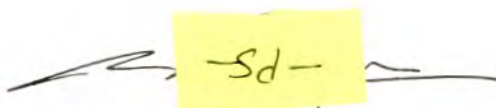
Present: For Petitioner (s): Mr. Shariq J. Reyaz, Advocate
Mr. Nitin Kapoor, Authorised Representative

For Respondent (s): None.

Order

Learned counsel for the petitioner prays for some time to comply with the provisions
of Section 9(3)(C) of the Code.

To come up on 25th July 2017.



[S.K. MOHAPATRA]
MEMBER [T]



[INA MALHOTRA]
MEMBER [J]